

F.No. RCD-02003/17/2025-Regulatory-FSSAI [E-15432]
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated: 18-03-2026

ORDER

Subject: Implementation of 'Food Recall' functionality under Food Safety Compliance System (FoSCoS)-reg.

The Food Safety and Standards Authority of India (FSSAI) has brought in Food Safety and Standards (Food Recall Procedure) Regulations, 2017 along with the guidelines for food recall to ensure dissemination of information to consumers, and retrieval, destruction, or reprocessing of food under recall. Sub-regulation 2 of regulation 16 of FSS (Food Recall Procedure) Regulations, 2017 empowers Food Authority to establish a web based facility titled 'Food Recall portal' on its website with a unique identification number assigned to each recall for monitoring and to provide information to the consumers about such recall.

2. In this regard, in order to streamline the food recall and its monitoring, FSSAI has implemented the 'Food Recall' functionality in the FoSCoS system as below, which will be effective from the date of issuance of this order-

- i. **For Designated Officers (DOs)/Central licensing Authorities (CLAs):** All new food recalls initiated by the enforcement authorities shall be created in the FoSCoS system by using their respective login. The enforcement authorities shall also view the existing food recall created in the FoSCoS and record subsequent actions, as appropriate.
- ii. **For Food Business Operators (FBOs):** All FBOs shall create the food recall initiated by them and record subsequent actions by using their FoSCoS login. Further, all food recalls created by the enforcement authorities shall also be visible to the concerned FBOs under section 'view food recall' for taking necessary actions, as appropriate.
- iii. **For stakeholders/consumers:** The information on food recall shall be accessed by the stakeholders/consumers on FoSCoS homepage under the name 'Food Recall'.

The user manual for the above functionality is at Annexure-1 for easy reference.

3. In this regard, the Commissioner of Food Safety of all States/UTs and Regional Directors of FSSAI are advised to direct the Designated Officer (DO)/Central licensing Authority (CLA) under their jurisdiction to fill-in the information related to food recall undertaken in the FoSCoS system through their respective login. Further, FBOs initiating recall process in accordance with the FSS (Food Recall Procedure) Regulations, 2017 is also directed to fill-in the necessary details in the FoSCoS system, as appropriate.

This issues with the approval of Competent Authority.

Encl: as above

Digitally signed by
Sweety Behera
Date: 18-03-2026
18:24:12

Sweety Behera
Director (Regulatory Compliance Division)

To,

1. Commissioner of Food Safety of all States/UTs;

2. All regional Directors, FSSAI;
3. All Food Business Operators.

Copy to

1. Sr. PS to Chairperson, FSSAI;
2. PA to CEO, FSSAI;
3. ED CS, FSSAI
4. CTO- for uploading on FSSAI website.

फाइल संख्या. RCD-05007/1/2021-Regulatory-FSSAI-Part(3) [E-8995]
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
 (खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
 (नियामक अनुपालन प्रभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली – 110002

दिनांक:18-03-2026

आदेश

विषय: खाद्य सुरक्षा अनुपालन प्रणाली (FoSCoS) के अंतर्गत 'फूड रिकॉल' का कार्यान्वयन – के संबंध में

खाद्य सुरक्षा और मानक प्राधिकरण (FSSAI) ने उपभोक्ताओं तक सूचना के प्रसार तथा रिकॉल किए गए खाद्य पदार्थों की वापसी, नष्ट करने या पुनः प्रसंस्करण सुनिश्चित करने हेतु खाद्य सुरक्षा एवं मानक (फूड रिकॉल प्रक्रिया) विनियम, 2017 तथा इसके दिशा-निर्देश लागू किए हैं। उक्त विनियमों के विनियमन 16 के उप-विनियमन (2) के अंतर्गत खाद्य प्राधिकरण को अपनी वेबसाइट पर 'फूड रिकॉल पोर्टल' नामक एक वेब-आधारित सुविधा स्थापित करने का अधिकार दिया गया है, जिसमें प्रत्येक रिकॉल को एक विशिष्ट पहचान संख्या प्रदान की जाती है, ताकि निगरानी की जा सके तथा उपभोक्ताओं को संबंधित जानकारी उपलब्ध कराई जा सके।

2. इस संदर्भ में, खाद्य रिकॉल प्रक्रिया को सुव्यवस्थित करने एवं उसकी निगरानी सुनिश्चित करने हेतु, FSSAI द्वारा FoSCoS प्रणाली में 'फूड रिकॉल' कार्यक्षमता निम्नानुसार लागू की गई है, जो इस आदेश के निर्गमन की तिथि से प्रभावी होगी—

- i. **नामित अधिकारी (DOs)/केंद्रीय लाइसेंसिंग प्राधिकरण (CLAs) के लिए:** प्रवर्तन प्राधिकरणों द्वारा प्रारंभ किए गए सभी नए फूड रिकॉल, उनके संबंधित लॉगिन के माध्यम से FoSCoS प्रणाली में बनाए जाएंगे। प्रवर्तन प्राधिकरण FoSCoS में उपलब्ध मौजूदा फूड रिकॉल को देखेंगे तथा आवश्यकतानुसार आगे की कार्रवाई दर्ज करेंगे।
- ii. **खाद्य व्यवसाय संचालकों (FBOs) के लिए:** सभी FBOs अपने द्वारा प्रारंभ किए गए फूड रिकॉल को FoSCoS लॉगिन के माध्यम से दर्ज करेंगे तथा आवश्यकतानुसार आगे की कार्रवाई का विवरण भी दर्ज करेंगे। इसके अतिरिक्त, प्रवर्तन अधिकारियों द्वारा बनाए गए सभी फूड रिकॉल संबंधित FBOs को 'व्यू फूड रिकॉल' अनुभाग में उपलब्ध होंगे, ताकि वे आवश्यक कार्रवाई कर सकें।
- iii. **हितधारकों/उपभोक्ताओं के लिए:** फूड रिकॉल से संबंधित जानकारी FoSCoS के होमपेज पर 'फूड रिकॉल' शीर्षक के अंतर्गत उपलब्ध होगी।

उक्त कार्यक्षमता हेतु उपयोगकर्ता मार्गदर्शिका (User Manual) संदर्भ हेतु परिशिष्ट-1 में संलग्न है।

3. इस संबंध में, सभी राज्यों/केंद्र शासित प्रदेशों के खाद्य सुरक्षा आयुक्तों एवं FSSAI के क्षेत्रीय निदेशकों को सलाह दी जाती है कि वे अपने-अपने क्षेत्राधिकार के अंतर्गत नामित अधिकारी (DO)/केंद्रीय लाइसेंसिंग प्राधिकरण (CLA) को निर्देशित करें कि वे FoSCoS प्रणाली में अपने लॉगिन के माध्यम से फूड रिकॉल से संबंधित जानकारी भरें। इसके अतिरिक्त, खाद्य सुरक्षा एवं मानक (फूड रिकॉल प्रक्रिया) विनियम, 2017 के अनुसार रिकॉल प्रक्रिया प्रारंभ करने वाले FBOs को भी निर्देशित किया जाता है कि वे FoSCoS प्रणाली में आवश्यक विवरण दर्ज करें।

यह सक्षम प्राधिकारी की स्वीकृति से जारी किया जाता है।

संलग्नक: उपर्युक्तानुसार।

Digitally signed by
Sweety Behera
Date: 18-03-2026
18:26:14

(स्वीटी बेहेरा)
निदेशक (नियामक अनुपालन)

सेवा में,

1. सभी राज्यों/केंद्र शासित प्रदेशों के खाद्य सुरक्षा आयुक्त ;
2. सभी क्षेत्रीय निदेशक, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
3. सभी खाद्य व्यवसाय संचालक।

प्रतिलिपि (सूचनार्थ):

1. अध्यक्ष के वरिष्ठ निजी सचिव, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
2. मुख्य कार्यकारी अधिकारी के निजी सहायक, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;
3. कार्यकारी निदेशक, नियामक अनुपालन प्रभाग, भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण;

4. मुख्य प्रौद्योगिकी अधिकारी – FSSAI वेबसाइट पर अपलोड करने हेतु।

User Manual for Food Recall functionality developed in FoSCoS

A. DO/CLA login -

1. The officer can create food recall or view the already existing food recalls using the filters as show below.

Pending Food Recall View

License No. Nature of Recall:

[Click here for Total Count:](#) [Export Data To Excel](#)

Sl. No	Recall Id	License No	Fbo Name	Product Name	Brand Name	Nature Of Recall	Recall Status	Action
1	1236			Analogue in the dairy context	75876	Initiated by FBO	Initiated	View
2	1224			Analogue in the dairy context	43345	Initiated by FBO	Completed	View
3	1143			Sheep Milk	sdPluff	Initiated by FBO	Completed	View
4	1142			Sheep Milk	hgTF	Initiated by FBO	Completed	View

Previous Next

Food Recall Module

Enter License No. Date: 09/02/25

fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Inspiring Trust, Assuring Safe & Nutritious Food
Ministry of Health and Family Welfare, Government of India

FoSCoS
Food Safety Compliance System
Last Login: 09-02-2025 12:40:49

2. After entering the below mentioned details, food recall is **CREATED**.

Food Recall Module Date: 09/02/20

Enter License No. **Submit**

Application Details

License No.:
 Company Name: Type: New License
 Current Status: License Issued Premise Address: rty, Bar Maja, Chandigarh, Chandigarh, 453534

Details of the Recalled Food Product

Category Name: Select Sub-Food Category Name:
 Please Select Category: Please Select Sub-Food Category:
 Product: Brand Name:
 Please Select Product: Details of manufacturing:
 Quantity of Recalled product: Unit: Start Date Of Recall:
 Quantity: Start Date Of Recall (dd/mm/yyyy):
 Date of manufacturing: Nature of Recall:
 Date of manufacturing (dd/mm/yyyy): Initiated by Authority:
 Reason of Recall: Food Recall Progress Remarks:
 Nature of Recall: Food Recall Progress Remarks:
 Reason Of Recall: Recall Documentation:
 Batch/Lot Number: No file chosen
 Batch/Lot Number:

Recall Status:

Recall Status:

Food Recall Module Data Submit Successfully

Enter License No. **Submit**

Application Details

License No.:
 Company Name: Type: New License
 Current Status: License Issued Premise Address: rty, Bar Maja, Chandigarh, Chandigarh, 453534

Details of the Recalled Food Product

Category Name: Select Sub-Food Category Name:
 Please Select Category: Please Select Sub-Food Category:
 Product: Brand Name:
 Please Select Product: Details of manufacturing:
 Quantity of Recalled product: Unit: Start Date Of Recall:
 Quantity: Start Date Of Recall (dd/mm/yyyy):
 Date of manufacturing: Nature of Recall:
 Date of manufacturing (dd/mm/yyyy): Initiated by Authority:
 Reason of Recall: Food Recall Progress Remarks:
 Nature of Recall: Food Recall Progress Remarks:
 Reason Of Recall: Recall Status:
 Batch/Lot Number: Recall Status:
 Batch/Lot Number: Recall Documentation:
 Batch/Lot Number: No file chosen

Recall Status:

Recall Status:

Upload Progress Report

S.No	Description	Upload	Action
1	Progress Report 1	<input type="button" value="Choose File"/> No file chosen	<input type="button" value="Add"/>

3. DO/CLA can also **EDIT** the food recall created based on its progress

Edit Food Recall Detail

Category Name: 01 - Dairy products and analogues, excluding products of food ca
 Product: Buttermilk (plain)
 Quantity of recalled product: 213 KG
 Date of manufacturing: 08-02-2026
 Recall Status: Initiated
 Nature of Recall: Initiated by Authority
 Food Recall Progress Remarks: queequeque

Select Sub-Food Category Name: 01.1 - Milk and dairy-based drinks
 Brand Name: server
 Details of manufacturing: 123123
 Start Date Of Recall: 09-02-2026
 Reason of Recall: Unsafe - queque
 Batch/Lot Number: 123123123

S.No	Description	Upload	Action
1	Progress Report 1	View	
	Progress Report 2	Choose file No file chosen	Add

[Update](#) [Close](#)

4. DO/CLA can **VIEW** the details of recalled food product

View Food Recall Detail

License No.: 13020001000280

Details of the Recalled Food Product

Category Name: 01 - Dairy products and analogues, excluding products of food category 2.0
 Sub Food Category Name: 01.1 - Milk and dairy-based drinks
 Product Name: Buttermilk (plain)
 Brand Name: server
 Quantity of Recalled product: 213 KG
 Details of manufacturing: 123123
 Date of manufacturing: 08-02-2026
 Start Date Of Recall: 09-02-2026
 Recall Termination Date:
 Reason of Recall: Unsafe - queque
 Nature of Recall: Initiated by Authority
 Batch/Lot Number: 123123123
 Food Recall Progress Remarks: queequeque
 Recall Status: Initiated
 Recall Documentation: [View](#)

S.No	Description	View
1	Progress Report 1	View

[Close](#)

Sheep Milk | 1kg | Initiated by FBO | Completed | [View](#)

B. FBO Login –

1. FBO can CREATE food recall initiated by him



 Welcome Rajesh Aggarwal [Change Password](#) [Notifications](#) [What's New](#) [Logout](#)



 Last Login: 13-05-2025 15:23:35

Dashboard

- License/Registration
- Renewal
- Modification
- Surrender / Transfer
- Food Consumer Grievance
- Annual Return
- Inspection
- Quarterly Return for Exporters
- Audit Management
- Hygiene Management
- Help
- Six Monthly Lab Testing Report
- Details of Rejected/Expired Food Items
- Improvement Notice
- Pay Penalty
- Head Office License
- Tax Invoice
- Relabeler HOC Application
- File your response
- e-Payment Register
- Food Recall
- Food Recall - License
- Food Recall - Registration

List of License

Sl.No	Company Name	Reference No./License No.	Address	Issued Date	Valid From	Valid Upto	Action
1	M/			21-04-2022	12-08-2022	11-08-2027	Create Food Recall View Food Recall

[Previous](#) | [Next](#)

English



 Welcome Rajesh Aggarwal [Change Password](#) [Notifications](#) [What's New](#) [Logout](#)



 Last Login: 13-05-2025 15:23:35

Dashboard

- License/Registration
- Renewal
- Modification
- Surrender / Transfer
- Food Consumer Grievance
- Annual Return
- Inspection
- Quarterly Return for Exporters
- Audit Management
- Hygiene Management
- Help
- Six Monthly Lab Testing Report
- Details of Rejected/Expired Food Items
- Improvement Notice
- Pay Penalty
- Head Office License
- Tax Invoice
- Relabeler HOC Application
- File your response
- e-Payment Register
- Food Recall
- Food Recall - License
- Food Recall - Registration

Fill Details of the Recalled Food Product

Category Name *

01 - Dairy products and analogues, excluding products of food category 2.0

Product

Please Select Product

Quantity of recalled product: *

Quantity of recalled product Unit *

Date of manufacturing *

(Date of manufacturing)(dd/mm/yyyy)

Reason of Recall *

Reason Of Recall

Batch/Lot Number *

Batch/Lot Number

Recall Status *

Recall Status

Select Sub-Food Category Name *

Please Select Sub-Food Category

Brand Name *

Brand Name

Details of manufacturing *

Details of manufacturing

Start Date Of Recall *

(Start Date Of Recall)(dd/mm/yyyy)

Nature of Recall *

Initiated by FBO

Food Recall Progress Remarks *

Food Recall Progress Remarks

Recall Documentation *

Choose File: No file chosen

[Submit](#) [Reset](#) [Back](#)

English

2. FBO can **EDIT** only the food recall that has been initiated/created by him

The screenshot displays the 'Edit Food Recall Detail' form in the FoSCoS system. The form is divided into several sections:

- Category Name:** Dropdown menu with '02 - Fats and oils, and fat emulsions' selected.
- Select Sub-Food Category Name:** Dropdown menu with '02.2 - Fat emulsions mainly of type water-in-oil' selected.
- Product:** Dropdown menu with 'Analogue in the dairy context' selected.
- Brand Name:** Text input field containing '76876'.
- Quantity of recalled product:** Text input field containing '768676'.
- Date of manufacturing:** Text input field containing '12-05-2025'.
- Recall Status:** Dropdown menu with 'Initiated' selected.
- Nature of Recall:** Dropdown menu with 'Initiated by FBO' selected.
- Food Recall Progress Remarks:** Text area containing 'yuluyi'.
- Details of manufacturing:** Text input field containing '768676'.
- Start Date Of Recall:** Text input field containing '13-05-2025'.
- Reason of Recall:** Text input field containing 'yuluyi'.
- Batch/Lot Number:** Text input field containing '768667'.

At the bottom of the form, there is a table with the following data:

S.No	Description	Upload	Action
1	Progress Report 1	View	
	Progress Report 2	Choose file No file chosen	Add

3. FBO can **VIEW** the food recall and take action on it in their respective login

The screenshot displays the 'List of Food Recall' table in the FoSCoS system. The table contains the following data:

Sl. No	Recall Id	Product Name	Brand Name	Nature Of Recall	Recall Status	Action
1	1400	Buttermilk (plain)	werwer	Initiated by Authority	Initiated	View
2	1236	Analogue in the dairy context	76876	Initiated by FBO	Initiated	View Edit
3	1224	Analogue in the dairy context	43545	Initiated by FBO	Completed	View

Below the table, there is a 'Back' button.

C. Stakeholder/Consumer-

The food recall functionality is developed on FoSCoS home page to allow the stakeholders/consumers to check the status of recalled items.

Latest Announcements | FAQ on License / Reg | Become a Food Safety Mitra | helpdesk-foscos@fssai.gov.in | Call: 1800-11-2100 Follow Us  A+ | A | A-



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India



FoSCoS
Food Safety Compliance System



Eat Right India
2019-2024

Home | About FoSCoS | Track Application | New License / Registration | Renew | Modify | Annual Return | Consumer Grievance | FSSAI | User Manual
[Login Food Businesses](#) | [Login-Authorities](#) | [Login-FoRTrace](#)

Food Recall

License Registration

License/Registration Number:

Category Name:

Product:

Recall Status:

Financial Year:

Recall ID:

Sub-Food Category Name:

Nature of Recall:

Quarter Month:

[Export to excel](#)

Sr.No	Recall Id	License No.	License Type (Central/State/Registration)	FBO Name	Brand Name	Batch/ Lot No.	Product	Nature of Recall	Reason For Recall
1	1400		State License		werwer	123123123	Buttermilk (plain)	Initiated by Authority	Unsafe - qweqwe
2	1236		State License		76876	76867	Analogue in the dairy context	Initiated by FBO	vuiyul
3	1224		State License		435345	435345	Analogue in the dairy context	Initiated by FBO	rtert

<p>DOCUMENTS REQUIRED</p> <p>NEW/RENEWAL/MODIFICATION OF LICENSE</p> <p>NEW REGISTRATION</p> <p>FEE STRUCTURE</p>	<p>ADDITIONAL INFORMATION</p> <p>ANNUAL RETURN FORM D-1</p> <p>Importer</p> <p>Exporter</p> <p>INSPECTION CHECKLIST</p> <p>CONDITION OF LICENSE</p>	<p>FSS ACT, 2006</p> <p>FSS RULES, 2011</p> <p>FSS REGULATIONS</p> <p>GAZETTE NOTIFICATION</p> <p>ADVISORIES/ORDERS</p>	<p>USEFUL LINKS</p> <p>FoSTAC</p> <p>Audit Management System</p> <p>FOOD SAFETY MITRA</p> <p>Notified Food Laboratories</p> <p>Data Statistics</p> <p>More Links</p>
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